



**Government of Jammu and Kashmir  
Hospitality and Protocol Department  
Civil Secretariat**

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**Notification**

**Srinagar, the 25<sup>th</sup> of October, 2019.**

SRO 736 In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Hospitality & Protocol Department (Resident Commission, New Delhi) (Gazetted) Service for the Union Territory of Ladakh, shall comprise the posts as indicated in Schedule-I, to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

( Rohit Kansal) IAS

Principal Secretary to Government,  
Hospitality & Protocol Department.

*Dated: 25/10/2019*

*NO. HA/ESH/50/2019*

Copy to the:-

1. All Financial Commissioner to Government,
2. Principal Secretary to his Excellency the Governor.
3. All Principal Secretary to Government-----.
4. Divisional Commissioner Kashmir/Jammu/Ladakh.
5. Commissioner/Secretaries to Government-----.
6. Secretary to Government-----.
7. All Deputy Commissioners.
8. General Manager, Government Press, Kashmir for publication for the SRO in the next Government Gazette.

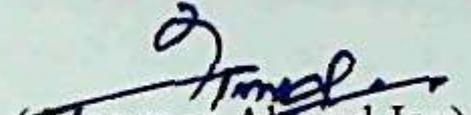
*Manzoor Ahmad Jan*  
(Manzoor Ahmad Jan)

Under Secretary to Government  
Hospitality & Protocol Department

Schedule -I

**Resident Commission, New Delhi**

No.	Name of the Post	Number of Posts		Pay band/ Scale of the post with Grade Pay	Cadre
1.	Resident Commissioner	01	Level-14	144200-218200	UT of Ladakh
2.	Under Secretary	01	Level-8	47600-151100	UT of Ladakh
	<b>Total</b>	<b>02</b>			

  
(Manzoor Ahmad Jan)

Under Secretary to Government  
Hospitality & Protocol Department